

3. Action under section 14 of the Act for prosecution of the defaulters before the courts of law.
4. Action under section 14B for levying damages as penalty - a deterrent action.
5. Prosecution under section 406/409 IPC - for non-payment of employees share deducted from the wages but not deposited.
6. Action under section 7Q for levy of interest for belated remittances.

Upgradation of ITIs in the country

277. SHRI RAM KRIPAL YADAV: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has any plan to upgrade Industrial Training Institutes (ITIs) all over the country;
- (b) if so, how many ITIs have been covered under this scheme in Bihar; and
- (c) the details of amount sanctioned and provided to those ITIs in the State?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir. Union Government has been implementing the following three schemes for upgradation of Government ITIs all over the country:

- (i) Upgradation of 100 ITIs into Centers of Excellence (CoE) through domestic funding.
 - (ii) Upgradation of 400 ITIs through Vocational Training Improvement Project (VTIP) with World Bank Assistance.
 - (iii) Upgradation of the remaining 1396 Government ITIs through Public Private Partnership.
- (b) 21 ITIs have been covered under above schemes in Bihar.
 - (c) An amount of Rs.55.90 crore has been sanctioned/allocated and Rs. 41.27 crore has been released to these ITIs.

The breakup of funds sanctioned/allocated and released to these ITIs of Bihar under the above schemes is enclosed as Statement.

Statement

Break up of Funds sanctioned/allocated and provided to the State of Bihar

| Sl. No. | Scheme Name | No. of ITIs sanctioned/ Allocated | Funds sanctioned/ Allocated (Rs. in Crore) | No. of ITIs covered | Funds released (Rs.in Crore) |
|---------|--|--------------------------------------|--|---------------------|------------------------------------|
| 1 | Upgradation of 100 ITIs into Centers of Excellence (CoE) through domestic funding | 2 | 2.40 | 2 | 2.19 |
| 2 | Upgradation of 400 ITIs through Vocational Training Improvement Project (VTIP) with World Bank Assistance. | 8 | 21.00 | 8 | 11.58 |
| 3 | Upgradation of 1396 Government ITIs through Public Private Partnership (PPP) | 13 | 32.50 | 11 | 27.50 |
| TOTAL | | 23 | 55.90 | 21 | 41.27 |

Child labour in the country

278. SHRI RAJEEV SHUKLA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that even after the continuous efforts by Government child labour has been on a rise in the country;

(b) if so, the rate of increase in the child labour in the country;

(c) whether Government is planning to set up special cell of Police to control the child labour;

(d) whether Government had set up any committee to study the issue of increase in child labour in the country; and